

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
CP. No. 227(ND)/2017

IN THE MATTER OF:

M/s. Chander Munjal	...	Applicant/Petitioner
Vs		
M/s. RC Healthcare Pvt Ltd & Ors.	...	Respondent

Order under Section 241-242 of the Companies Act, 2013.

Order delivered on 11.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner	:	Mr. Sunil Fernandes, Sr. Adv. Mr. Sandeep Bajaj, Mr. Devansh Jain, Mr. Vasudha Chadha, Mr. Rajshree Chaudhary, Mr. Diksha Dadu, Advs.
For Respondent	:	Mr. P. Nagesh, Sr. Adv. Mr. Nishant Datta, Mr. Chirag Rakhi, Advs.
For Intervenor	:	Mr. Pawan Upadhyay, Adv & Rishab Khare, Adv.

ORDER

1. Ld. Counsel Mr. Nishant Datta for the Respondent appeared and sought time to place on record the objections filed to the auditors report as already undertaken by him on 16.05.2024 and to also ensure that the same is uploaded on the DMS/E portal.
2. Ld. Sr. Counsel Mr. Sunil Fernandes for the petitioner submits that the petitioner's response to the objection stated to have been filed by the respondents has already been filed.
3. Both parties are ad idem to resolve the issues and settling the matter by way of mediation.

4. Accordingly, we appoint **Dr. Binod Kumar Sinha, former Member of NCLT, Mobile No: 98683-67189 and Email ID:- bscita32@gmail.com** as a mediator in the matter.
5. The initial remuneration for the mediator is fixed at Rs. 2,00,000/- (Rupees Two Lakhs only) and the same will be paid by the Respondent Company. Further remuneration will be decided by this Adjudicating Authority in due course.
6. The parties are directed to appear before the Mediator without fail and also to submit their pleadings before the Mediator.
7. The registry is hereby directed to send a copy of this order to the mediator.
8. List the matter for further consideration on **25.07.2024**.

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**(RAMALINGAM SUDHAKAR)
PRESIDENT**

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**(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)**

Dipak - 11.07.2024